(क) गत तीन वर्षों में लैटिन अमरीकी देशों को भारत का निर्यात व्यापार कितना रहा; और

(ख) लैंदिन अमरीकी देशों में गए शिष्टमंडल ने जो सिफारिशें की थीं उनमें से किन-किन को लागू कर दिया गया है?

†[EXPORT TRADE WITH LATIN AMERICAN COUNTRIES

*91. SHRI SUNDER SINGH BHANDARI :

> SHRI PITAMBER DAS: SHRI N. K. SHEJWALKAR: SHRI M. K. MOHTA:

Will the Minister of FOREIGN TRADE be pleased to state:

- (a) the quantum of India's export trade with the Latin American countries during the last three years; and
- (b) the details of the recommendations implemented out of those made by the delegation visiting the Latin American countries?

वैदेशिक व्यापार मंत्रालय में उपमंत्री (चौधरी राम सेवक) : (क) विगत तीन वर्षों में लैटिन अमरीकी देशों के साथ भारत का व्यापार निम्मलिखित रहा :

(लाख रुपयों में)

1966- 1967- 1968-67 68 69

(अप्रैल-मार्च)

निर्यात 994 545 366 आयात 1535 1386 1683

(ख) शिष्टमंडल की सिफारिशों पर भारत सरकाण के विभिन्न मंत्रालयों के साथ परामर्श करके, विचार किया जा रहा है। प्रतिवेदन की प्रतियां संसद् पुस्तकालय में रख दी गयी हैं। †[THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) India's trade with Latin American Countries during the last three years has been as follows:—

(Rs. in lakhs)

٠٠,		1966- 67	1967 - 68	196 8- 69
en e		1 1	(April- March)	
Exports	•	994	545	366
Imports		1535	1386	1683

(b) The recommendations of the delegation are under examination in consultation with the various Ministries of the Government of India. Copies of the Report have been placed in the Parliament Library.]

RABAT CONFERENCE *92. SHRI A. G. KULKARNI : DR. BHAI MAHAVIR: **GURCHARAN** SARDAR SINGH TOHRA: SHRI RAJNARAIN: SHRI M. V. BHADRAM: SHRI NIRANJAN VARMA: SHRI N. K. SHEJWALKAR: SHRI SUNDAR SINGH BHAN-DARI: SHRI K. P. SUBRAMANIA MENON: SHRI M. N. KAUL: SHRI BABUBHAI M. CHI NAI: SHRI J. P. YADAV: SHRI MAN SINGH VARMA: SHRI THILLAI VILLALAN: SHRI M. P. BHARGAVA: SHRI K. CHANDRASEKHA-RAN: SHRI Y. ADINARAYANA REDDY: SHRI REWATI KANT SINHA:

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SARDAR NARINDAR SINGH BRAR:

SARDAR HARCHARAN SINGH DUGAL:

SHRI M. K. MOHTA:

SHRI A. P. CHATTERJEE:

SHRI CHITTA BASU:

SHRI G. GOPINATHAN NAIR:

SHRI LOKANATH MISRA:

SHRI N. SRI RAMA REDDY:

SHRI N. R. MU ISWAMY : SHRI NAND KISHORE

BHATT:

SHRI JAGAT NARAIN:

SHRI M. RUTHNASWAMY : SHRI DWIJENDRALAL SEN

GUPTA: SHRI BANKA BEHARY DAS:

SHRI Z. A. AHMED:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether any delegation was sent to Rabat (Morocco) to attend the Islamic Summit Conference, and if so, the names of the members of the delegation;
- (b) the circumstances in which the delegation was sent and the names of the other countries which participated in the conference;
- (c) what was the nature of discussion to be held and what views was to be placed before the conference by our representatives; and
- (d) the reaction of the Government to the outcome of the said confernce?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH):
(a) to (d) A statement is placed on the-Table of the House.

STATEMENT

A delegation led by Shri Fakhruddin Ali Ahmed, Minister of Industrial Development. Company Affairs and Internal Trade and consisting of S/Shri Surendra Pal Singh, Deputy Minister of External Affairs. Sayed Ali Zaheer, Dr. I. P. Singh as Members and Shri K.D.N. Singh Rana as Adviser was sent to Rabat from India.

Sardar Gurbachan Singh, Ambassador of India to Morocco and Dr. Abdul Aleem

Vice Chancellor of Aligarh Muslim University, who happened to be in Morocco in another connection, were also included as Members. Shri Ishrat Aziz, Second Secretary, Embassy of India was Secretary of the Delegation.

The delegation went to Rabat to participate in the Islamic Summit Conference which, in spite of its name, was a political conference and it was in India's interest to be represented at it. The following countries participated in the conference:

- 1. Afghanistan.
- 2. Algeria.
- 3. Chad.
- 4. Guinea.
- 5. India.
- 6. Indonesia.
- 7. Iran.
- 8. Jordan.
- 9. Morocco.
- 10. Kuwait.
- 11. Lebanon.
- 12. Libya.
- 13. Malaysia,
- 14. Mali.
- 15. Mauritania.
- 16. Niger.
- 17. Pakistan.
- 18. Saudi Arbia.
- 19. Senegal.
- 20. Somalia.
- 21. People's Republic of South Yemen.
- 22. Sudan.
- 27. Tunisia.
- 24. Turkey.
- 25. U.A.R.
- 26. Yeman Arab Republic.

The conference was called to discuss the burning of the Al Aqsa mosque and the situation of Jerusalem. The Government of India has a grave concern in both questions which flew out of the fercible occupation of Israel of Arab territories. Our Government had explained its stand on them both in Parliament and in the United Nations.

The Government of India is most unhappy at the developments which led to the exclusion of our delegation from the final session. We have protested individually to each of the participating Governments Ambassador from Rabat and our Charge d'affaires from Amman.

BRITISH PLAN TO IMPOSE TARIFF ON TEXTILES FROM INDIA

*93. SHRI A. D. MANI : SHRI K. DAMODARAN : SHRI SURAJ PRASAD :

Will the Minister of FOREIGN FRADE be pleased to state:

- (a) whether any talks have been held on the official level between India and Britain on the British plan to impose tariffs on textiles from India and other Commonwealth countries and
 - (b) if so, who t is the result of the talks?

THE MIN STER OF FOREIGN TRADE (SHRI B. R. BHAGAT): (a) and (b) In accordance with the statement made in the Rajya Sabha on the 28th July, 1969, India's High Commissioner in London brought to the notice of the British Government India's serious concern in the matter. The matter has since been taken up through diplomatic channels and it has been agreed that talks will be held between the two countries' representatives early in December in New Delhi.

Merger of sick textile mills with stronger units

*94. SHRI K. DAMODARAN: Will the Minister of FOREIGN TRADE be pleased to refer to the reply to Starred Question No. 252 given in the Rajya Sabha on the 31st July, 1969 and state:

- (a) whether the working group set up by Government to assess the implications of the possible merger of sick textile units with str nger ones has submitted its report;
- (b) if so, what are the main recommendations made by the working group; and
- (c) what decisions have been taken thereon?

THE MINISTER OF FOREIGN TRADE (SHRI B. R. BHAGAT): (a) No, Sir.

(b) and (c Do not arise.

RECOGNIT (ON OF N.L.F. GOVERN-MENT IN SOUTH VIET NAM

*95. SHRI RIZAK RAM: SHRI KRISHAN KANT: SHRI G. GOPINTHAN NAIR SHRI K. DAMODARAN: SHRI Z. A. AHMED:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government have finalised consideration of the question of recorgnising the Provisional Revolutionary Government of South Viet-Nam established by the National Liberation Front as the Government of the territory controlled by it and
- (b) If so, by when it will be formally recognised?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH):
(a) and (b) Government are not at present considering the recongition of the Provisional Revolutionary Government of South Vietnamm

DIALOGUE WITH CHINA

*96. SRI N. SHRI RAMA REDDY:
SHRI A. D. MANI:
SHRI RAJNARAIN:
SHRI SITARAM JAIPURIA:
SHRI M. K. MOHTA:
SHRI KALYAN ROY:
SHRI Z. A. AHMAD:
DR. SALIG RAM:
SHRI KRISHAN KANT:
SARDAR HARCHARAN
SINGH DUGAL:
SHRI K. P. MALLIKARJUNU-

Will the Minister of EXTERNAL: AF-FAIRS be pleased to state:

- (a) whether it is a fact that the Prime Minister while speaking to the editors of newspapers on her recent visit to Calcutta stated that she was "trying to open a dialogue with China";
- (b) whether China has also shown any interest in this regard; and
- (c) if so, what steps have so far been taken by Government in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH):
(a) The Government of India have on more than one occasion declared their willingness to talk with China on a basis consistent with India's territorial integrity, sovereignty and national honour.